

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2021 AT 02.00 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 95/9/AMR/2020
NAME OF THE COMPANY	Vijay Nirman Company Pvt Ltd
NAME OF THE PETITIONER(S)	Infraprime Logistics Tech Pvt Ltd
NAME OF THE RESPONDENT(S)	Vijay Nirman Company Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List the matter on 09.07.2021.


ACTING PRESIDENT

RSN